## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 101/2007 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Sh. Vivek Verma V/s. M/s. Tristar Airconditioning Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Shambo Nandy, Advocate for Respondents James Swenished

ORDER

This case was listed today in the morning and has been taken up at 2 p.m. on request of the counsels. It is submitted by the Ld. Counsel for respondents that he has just received a copy of the order from the Hon'ble High Court of Bombay, dismissing their review petition. He, therefore, prays that order passed in the forenoon for adjournment of the matter sine die be recalled,

In view of the same, list this case for hearing on 11.08.2016 at 10 38 a.m.

 Learned counsels for the parties are requested to file their written synopsis as well as carry out pagination of the file. Citations relevant to their pleading, if any, may be filed alongwith.

(Ina Malhotra)

Member Judicial

(R. . ....dharajan) Member Judicial